

अध्यक्ष महोदय : मैं आज ही टेक-अप कर लेता हूँ। हम ने एतराज नहीं किया है।

Why should I?

आज भी किया है। ... (व्यवधान) ... मैंने भेजने की बात नहीं की। मैं देखकर बताऊंगा आप को। हम हर एक आदमी की बात सुनते हैं। मैं सब को एलाउ करता हूँ। किस को एलाउ नहीं किया, यह बताइए।

श्री जगपाल सिंह : मेरा एक प्रिबिलेज मौशन है, आज तक आप ने कोई कार्यवाही नहीं की।

अध्यक्ष महोदय : हम ने बहुत कार्यवाही की है।

श्री पी. शिव शंकर : ... (व्यवधान) ...

श्री हीरालाल आर परमार (पाटन) : मैं आप से प्रार्थना करता हूँ कि संसद सदस्यों पर जो मारा-मारी होती है, इस को बन्द किया जाए। हमारे यहां के कलेक्टर ने भी मेरा अपमान किया था और इस सदन में मैंने इस बारे में प्रश्न उठाया था। आप ने सी. बी. आई. से इन्क्वायरी कराई और वह इन्क्वायरी मेरी तरफदारी में है लेकिन अभी तक कोई एक्शन नहीं लिया गया है। ... (व्यवधान) मेरी बात आप सुनिए।

अध्यक्ष महोदय : श्री पी. शिव शंकर।

श्री जगपाल सिंह : आप इन की बात सुनिए। ये कहते हैं कि रिपोर्ट आई है।

अध्यक्ष महोदय : कोई रिपोर्ट नहीं है। ... (व्यवधान) ... मैंने सारा देखा है, मैं क्या करूँ।

... (व्यवधान) ...

12.17 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF PETRO-CHEMICALS CORPORATION LTD. FOR 1981-82.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): I beg to lay on

the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1981-82.
- (2) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1981-82 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT- 5570/82].

STATEMENT ON THE 'NATIONAL HEALTH POLICY'

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR: On behalf of Shri B. Shankaramand: I beg to lay on the Table a statement (Hindi and English versions) on the 'National Health Policy.' [Placed in Library. See No. LT—5571/82].

COINAGE (STANDARD WEIGHT AND REMEDY OF THE COMMEMORATIVE COINS OF ONE HUNDRED RUPEES, TEN RUPEES, TWENTY-FIVE PAISE AND TEN PAISE FOR IX ASIAN GAMES DELHI 1982) RULES, 1982 AND NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): On behalf of Shri Pattabhi Rama Rao: I beg to lay on the Table.

(1) A copy of the Coinage (Standard Weight and Remedy of the Commemorative Coins of One Hundred Rupees, Ten Rupees, Twenty-Five Paise and Ten paise for IX Asian Games Delhi 1982) Rules, 1982 (Hindi and English versions) published in Notification No. S.O. 724(E) in Gazette of India dated the 11th October, 1982 under sub-section (3) of section 21 of the Coinage Act, 1906.

[Placed in Library. See No. LT—5572/82].